



**No.3**

**FIRST SESSION OF THE EIGHTH LEGISLATIVE ASSEMBLY OF THE STATE**  
**OF GOA**  
**WEDNESDAY, 30<sup>TH</sup> MARCH, 2022**  
**11 30 A.M.**

**11 30 A M**

**1. SUSPENSION OF RULES**

**DR. PRAMOD SAWANT**, Chief Minister, moved the following Motion for Suspension of Rules under Rule 306 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly:

“That this House resolves that in the current session of the House, only Government business be transacted during the session and no other business whatsoever including questions, calling attentions and any other business to be initiated by a Private Member be brought before or transacted in the House during the Session and all relevant rules on the subject in the Rules of Procedure and Conduct of Business of this House do hereby stand suspended to that extent.”

Dr. Pramod Sawant, Chief Minister, spoke on the Motion.

The Motion was put to the vote of the House. Thereafter, the Motion was adopted by the House.

**11 32 AM**

**2. MEMBERS NOMINATED ON THE PANEL OF THE PRESIDING MEMBERS FOR THE YEAR (2022-2023)**

The following Members were nominated on the Panel of the Presiding Members for the year (2022-2023):-

1. Shri Nilkanth Halarnkar
2. Smt. Jennifer Monserrate
3. Shri Aleixo Reginaldo Lourenco
4. Shri Aleixo Sequeira

**11 33 AM**

**3. OBITUARY REFERENCES**

**SPEAKER**, made the following Obituary References on the sad demise of the following distinguished luminaries:



**1. FORMER LEGISLATORS OF THIS HOUSE**

1. **Late Shri Luis Alex Cardozo**, former legislator of the First, Second and Third Legislative Assembly of the State of Goa from Fatorda Constituency and former Minister of Forests, Panchayati Raj, P.W.D. and Social Welfare.

2. **Late Shri Teotonio Francisco Pereira**, former legislator of the First, Second, Third and Fifth Legislative Assembly of Goa, Daman and Diu from St. Andre Constituency.

**2. DISTINGUISHED PERSONALITIES**

1. **Late Shri General Bipin Rawat**, Chief of Defence Staff was conferred the prestigious Padma Vibhushan Award posthumously.

2. **Late Shri General Sunith Francis Rodrigues**, former Chief of Army Staff of the Indian Army, recipient of the prestigious Param Vishisth Seva Medal and former Governor of Punjab.

3. **Late Shri. Ian St John Da Costa**, Brigadier Commandant of the Kumaon Regimental Center, Ranikhet, decorated with VSM for his success in Bangladesh war in 1971. A true son of the soil.

4. **Late Shri Babasaheb Purandare**, renowned historian, theatre legend and recipient of the prestigious Padma Vibhushan Award.

5. **Late S/Shri Victor Albuquerque and Rahul Bajaj**, eminent business doyens and philanthropists.

6. **Late Shri Dr. Manjunath Desai**, a renowned cardiologist.

7. **Late Smt. Sindhutai Sapkal**, noted social reformer and recipient of the prestigious Padma Shri award.

8. **Late S/Shri Prof. A.K. Srivastava**, renowned educationist and **Nand Kishore Prusty**, noted educationist and recipient of the prestigious Padma Shri award.

9. **Late S/Shri Shridhar Verekar and Yashwant Desai**, veteran freedom fighters and noted educationists.

10. **Late Shri Dajibab Kundaikar**, businessman, philanthropist and social worker.

11. **Late Shri Ramdas Ganpat Chafadkar**, retired teacher and freedom fighter.

**3. FILM/THEATRE/MUSIC/PERFORMING ARTS/MAESTROS/  
LITTERATEURS**

1. **Late Ms. Lata Mangeshkar**, veteran legendary singer and recipient of the prestigious Padma Bhushan, Padma Vibhushan, Dada Saheb Phalke and Bharat Ratna Awards.

2. **Late Shri Pandit Birju Maharaj**, Kathak doyen and recipient of the coveted Padma Vibhushan Award.

3. **Late Smt. Dr. Maria Aurora Couto**, an acclaimed litterateur, educationist, sociologist and recipient of the prestigious Padma Shri Award.

4. **Late Shri Bappi Lahiri**, renowned music legend.

5. **Late Shri Dr. Bhicaji Ghanekar**, noted doctor, poet, author, and lyricist.

6. **Late S/Shri Puneeth Rajkumar and Ramesh Deo**, renowned film legends.



7. Late S/Shri Ashok Naik Tuekar alias 'Pushpagraj' and Mahesh Gaonkar, renowned poets.

**4. NOTED SPORTS PERSONALITIES/LEGENDS**

1. Late Shri Shane Warne, Australian iconic Cricket legend.

2. Late Shri Charanjit Singh, noted hockey legend and Captain of India's 1964 Tokyo Olympics Gold Medal winning Hockey team and recipient of the prestigious Padma Shri and Arjuna Awards.

The House stood in silence for one minute as a mark of respect to the departed souls.

11 43 AM

**4. CONGRATULATORY REFERENCES**

**SPEAKER**, made the following Congratulatory References of the following distinguished luminaries:

1. **Former Defence Minister of India and former Chief Minister of Goa, Late Shri Manohar Gopalkrishna Prabhu Parrikar**, for being awarded the prestigious Padma Bhushan Award posthumously.

2. **His Holiness Sadguru Brahmeshanand Acharya Swamiji**, veteran spiritual guru of Shree Kshetra Tapobhoomi, **Shri Brahmanand Shankwalkar**, football legend and **Shri Vinayak Khedekar**, noted litterateur, renowned journalist and folklorist, for being the recipients of the prestigious Padma Shri Awards.

3. **Shri Damodar Mauzo**, noted litterateur, for being the recipient of the prestigious Jynanpith Award, 2021.

4. **Master Venkatesh Dempo**, for winning the prestigious National Google Code to Learn Contest, 2021, for developing a mobile application titled 'Tourism De Goa' and **Master Viraj Marathe**, for being selected as the finalist of the contest for creating the 'Covi Companion' application.

5. The House congratulated the newly elected Members of the Eighth Legislative Assembly and especially the Members elected for the first time on various political parties as well as independents.

6. The House congratulated the team members of Mahalaxmi Nagrik Samiti, Suyog Shigmostav Mandal and Savoiverecho Sakhya Hari, for their excellent performance and securing 1<sup>st</sup> prize in Chitra Rath Dekhava, Shigmo Parade and folk dances respectively at the State level competition held recently in the State of Goa.

**SHRI RAMESH TAWADKAR**, Speaker, spoke on the Congratulatory References.

11 47 AM

**5. ORDINANCE LAID ON THE TABLE OF THE HOUSE**

**DR. PRAMOD SAWANT**, Chief Minister, laid the Goa Fiscal Responsibility and Budget Management (Amendment) Ordinance, 2022 (Ordinance No.1 of 2022), on the Table of the House.



**6. PAPERS LAID ON THE TABLE OF THE HOUSE**

**(I) DR. PRAMOD SAWANT**, Chief Minister, laid the following on the Table of the House:

1. Action Taken Report on Budget Speech 2021-22.
2. Economic Survey 2021-22.

**(II) DR. PRAMOD SAWANT**, Chief Minister, laid the following Notifications and Orders on the Table of the House:

**1. The Goa Goods and Service Tax Act, 2017**

**(a) Tax Notifications**

1. Notification No.38/1/2017-Fin(R&C)(219)/3120,dated14/12/2021 published in the Extraordinary Official Gazette, Series I, No. 38, dated 16/12/2021.
2. NotificationNo.38/1/2017-Fin(R&C)(220)/3204,dated 30/12/2021 published in the Extraordinary Official Gazette, Series I, No. 40, dated 30/12/2021.
3. NotificationNo.38/1/2017-Fin(R&C)(221)/3205, dated 30/12/2021 published in the Extraordinary Official Gazette, Series I, No. 40, dated30/12/2021.
4. NotificationNo.38/1/2017-Fin(R&C)(222)/3210, dated 31/12/2021 published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.
5. Notification No.38/1/2017-Fin(R&C)(223)/144, dated 07/03/2022 published in the Extraordinary Official Gazette, Series I, No. 49, dated 07/03/2022.

**(b) Rate Notifications**

1. NotificationNo.38/1/2017-Fin(R&C)(13/2021-Rate)/2012,dated27/10/2021, published in the Extraordinary Official Gazette, Series I, No. 30, dated 27/10/2021.
2. NotificationNo.38/1/2017-Fin(R&C)(14/2021-Rate)/2084,dated30/11/2021, published in the Extraordinary Official Gazette, Series I, No. 36 dated 02/12/2021.
3. NotificationNo.38/1/2017-Fin(R&C)(15/2021-Rate)/2083,dated30/11/2021, published in the Extraordinary Official Gazette, Series I, No. 36, dated 02/12/2021.
4. NotificationNo.38/1/2017-Fin(R&C)(16/2021-Rate)/2082,datedc30/11/2021, published in the Extraordinary Official Gazette, Series I, No. 36, dated 02/12/2021.
5. NotificationNo.38/1/2017-Fin(R&C)(17/2021-Rate)/2081,dated30/11/2021, published in the Extraordinary Official Gazette, Series I, No. 36, dated 02/12/2021.
6. NotificationNo.38/1/2017-Fin(R&C)(18/2021-Rate)/3213,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.
7. NotificationNo.38/1/2017-Fin(R&C)(19/2021-Rate)/3212,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.
8. NotificationNo.38/1/2017-Fin(R&C)(20/2021-Rate)/3211,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.
9. NotificationNo.38/1/2017-Fin(R&C)(21/2021-Rate)/8215,dated31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.



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10. Notification No.38/1/2017-Fin(R&C)(22/2021-Rate)/8216, dated 31/12/2021, published in the Extraordinary Official Gazette, Series I, No. 40, dated 31/12/2021.

## **II. The Goa Value Added Tax Act, 2005**

### **(a) Tax Notifications**

1. Notification No.38/09/2021-Fin(R&C)/2047, dated 03/11/2021, published in the Extraordinary Gazette No. 3, Series I, No. 31, dated 03/11/2021.
2. Notification No.4/5/2005-Fin(R&C)(159)/160, dated 14/03/2022, published in the Extraordinary Gazette No. 6, Series II, No. 50, dated 15/03/2022.
3. Corrigendum No. 4/5/2005-Fin(R&C)(159-A)/182, dated 22/03/2022, published in the Official Gazette, Series II, No. 52, dated 24/03/2022.
4. Notification No. CCT/12-2/2021-22/3052, dated 23/03/2022, published in the Extraordinary Gazette, Series II, No. 52, dated 24/03/2022.

### **b) Orders**

1. Order No. CCT/12-2/2021-22/2758, dated 10/02/2022 published in the Extraordinary Gazette No. 4, Series II, No. 46, dated 15/02/2022.
2. Order No. CCT/12-2/2021-22/2759, dated 10/02/2022 published in the Extraordinary Gazette No. 4, Series II, No. 46, dated 15/02/2022.

**11 47 AM**

## **7. BILLS ASSENTED**

**SECRETARY** reported assent of the Hon. Governor to the following Bills:-

1. The Goa Agriculture Tenancy (Amendment) Bill, 2021.
2. The Goa Co-operative Societies (Amendment) Bill, 2021.
3. The Goa Appropriation (No.5) Bill, 2021.

**11 48 AM**

## **8. PRESENTATION, DISCUSSION AND PASSING OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-22 (THIRD BATCH)**

**(I) DR. PRAMOD SAWANT**, Chief Minister, presented the Supplementary Demands for Grants for the year 2021-22 (Third Batch).

**(II)** The Supplementary Demands for Grants for the year 2021-22 (Third Batch) were discussed, voted and passed by the House.

**11 49 AM**



9. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2022 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-22 (THIRD BATCH))**

(i) **DR. PRAMOD SAWANT**, Chief Minister, moved for leave to introduce the Goa Appropriation Bill, 2022 (Relating to the Supplementary Demands for Grants for the year 2021-22 (Third Batch)). The leave to introduce the Bill was granted and the Bill was introduced.

(ii) **DR PRAMOD SAWANT**, Chief Minister, moved that the Goa Appropriation Bill, 2022 (Relating to the Supplementary Demands for Grants for the year 2021-22 (Third Batch)) be taken into consideration.

(iii) The following Members spoke at the stage of consideration of the Bill:

1. Shri Vijai Sardesai	11.51 AM
2. Shri Venzy Veigas	11.58 AM
3. Shri Michael Vincent Lobo	12.00 PM
4. Shri Ramkrishna alias Sudin Dhavalikar	12.02 PM
5. Shri Viresh Mukesh Borkar	12.03 PM
6. Shri Aleixo Sequeira	12.04 PM
7. Shri Rodolfo Louis Fernandes	12.05 PM
8. Shri Sankalp Amonkar	12.06 PM
9. Smt. Delilah Michael Lobo	12.08 PM
10. Shri Carlos Alvares Ferreira	12.09 PM
11. Shri Rajesh Faldessai	12.10 PM
12. Shri Kedar Jayprakash Naik	12.11 PM
13. Shri Altone D'Costa	12.12 PM
14. Shri Cruz Silva	12.14 PM
15. Shri Digambar Kamat	12.16 PM
16. Shri Ramesh Tawadkar, Speaker	12.19 PM

**DR PRAMOD SAWANT**, Chief Minister, replied.

(iv) The Motion for consideration of the Bill was put to vote and adopted.

(v) Clauses 2 and 3, the Schedule, Clause I, the enacting formula and the long title were put to vote and adopted.

(vi) **DR PRAMOD SAWANT**, Chief Minister, moved the Motion that the Bill be passed.



The Motion of passing of the Bill was put to vote and passed.

(The House was adjourned at 12 30 P.M. to resume its sittings at 3 00 PM).

3 00 PM

The House resumed its sittings at 3 00 PM.

10. **THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2022-2023 PRESENTED**

**DR PRAMOD SAWANT**, Chief Minister, presented the Annual Financial Statement for the year 2022-2023.

4 35 PM

11. **PRESENTATION, DISCUSSION AND PASSING OF 'VOTE ON ACCOUNT' FOR THE YEAR 2022-2023**

**SHRI PRAMOD SAWANT**, Chief Minister, presented the 'Vote on Account' for the year 2022-2023.

The Vote on Account for the year 2022-2023 was discussed, voted and passed by the House.

4 36 PM

12. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2022**

(i)**DR PRAMOD SAWANT**, Chief Minister, moved for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2022. The leave to introduce the Bill was granted and the Bill was introduced.

(ii) **DR PRAMOD SAWANT**, Chief Minister, moved that the Goa Appropriation (Vote on Account) Bill, 2022, be taken into consideration.

(iii) The following Members spoke at the stage of consideration of the Bill:

- |                                   |            |
|-----------------------------------|------------|
| 1. Shri Digambar Kamat            | -- 4.37 PM |
| 2. Shri Aleixo Reginaldo Lourenco | -- 4.48 PM |
| 3. Shri Cruz Silva                | -- 4.49 PM |

(iv) The Motion for consideration of the Bill was put to vote and adopted.

(v) Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.





- (vi) **DR PRAMOD SAWANT**, Chief Minister, moved the Motion that the Bill be passed.

The Motion of passing of the Bill was put to vote and passed.

4 51 PM

13. **ELECTION OF DEPUTY SPEAKER**

(I) **SHRI RAMESH TAWADKAR**, Speaker, informed the House that the following nominations have been received by the Goa Legislature Secretariat for the Election of the Deputy Speaker:

**1. Shri Subhash Phal Dessai**

Proposed by Shri Krishna Salkar  
Seconded by Shri Premendra Shet

**2. Shri Subhash Phal Dessai**

Proposed by Shri Ulhas Tuenkar  
Seconded by Shri Premendra Shet

**3. Shri Kedar Jayprakash Naik**

Proposed by Shri Digambar Vasant Kamat  
Seconded by Shri Michael Vincent Lobo

**4. Shri Kedar Jayprakash Naik**

Proposed by Shri Sankalp. P. Amonkar  
Seconded by Shri Rajesh Faldessai

(II) **SHRI RAMESH TAWADKAR**, Speaker, informed the House that the nominations at Sr. No. 1 to 4 are in order. Thereafter, the Speaker, requested the movers of the Motion to move their Motions one by one.

(III) (i) Shri Krishna Salkar, moved the Motion “that the Hon. Member, Shri Subhash Phal Dessai, be elected to the Office of the Deputy Speaker” and Shri Premendra Shet, seconded the Motion.

(ii) Shri Ulhas Tuenkar, moved the Motion “that the Hon. Member, Shri Subhash Phal Dessai, be elected to the Office of the Deputy Speaker” and Shri Premendra Shet seconded the Motion.





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**(iii)** Shri Digambar Vasant Kamat, moved the Motion that the Hon. Member, Shri Kedar Jayprakash Naik, be elected to the Office of the Deputy Speaker” and Shri Michael Vincent Lobo, seconded the Motion.

**(iv)** Shri Sankalp. P. Amonkar, moved the Motion “that the Hon. Member, Shri Kedar Jayprakash Naik, be elected to the Office of the Deputy Speaker” and Shri Rajesh Faldessai, seconded the Motion.

**(IV) SHRI RAMESH TAWADKAR**, Speaker, put the First Motion, moved by Shri Krishna Salkar, to the vote of the House:

24 voted in favour of the Motion.

15 against the Motion.

**(V) SHRI RAMESH TAWADKAR**, Speaker, declared that **Shri Subhash Phal**

**Dessai**, is elected as the Deputy Speaker of the Goa Legislative Assembly.

**4 56 PM**

**14. MEMBERS NOMINATED ON THE BUSINESS ADVISORY COMMITTEE FOR THE YEAR 2022-2023**

The following Members were nominated on the Business Advisory Committee for the year 2022-2023:

1. Speaker
2. Chief Minister
3. Deputy Speaker
4. Leader of Opposition
5. Shri Ramkrishna alias Sudin Dhavalikar
6. Shri Venzy Viegas
7. Shri Vijai Sardesai
8. Shri Viresh Borkar



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**4 57 PM**

**15.      VALEDICTORY REMARKS BY THE SPEAKER**

**SHRI RAMESH TAWADKAR**, Speaker, made Valedictory Remarks.

**4 58 PM**

**16.      NATIONAL ANTHEM**

The National Anthem was played at the conclusion of the Session.

**(THE HOUSE WAS ADJOURNED *SINE DIE* AT 5 01 PM)**

**ASSEMBLY HALL  
30<sup>th</sup> MARCH, 2022**

**NAMRATA ULMAN  
SECRETARY**